

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2187/92

New Delhi this the 17th day of September, 1997. (9)

Hon'ble Mr. S.R. Adige, Vice-Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

S.S. Gohir,
Assistant Personnel Officer,
Rail Coach Factory,
Kapurthala.

...Applicant

(By Advocate Shri B.S. Maine)

-Versus-

Union of India : through

1. The Secretary,
Ministry of Railways,
Rail Bhawan,
Rafi Marg,
New Delhi.
2. The General Manager,
Rail Coach Factory,
Kapurthala.

...Respondents

(By Advocate Shri P.S. Mahendru)

ORDER (ORAL)

Hon'ble Mr. S.R. Adige:-

Applicant's counsel Shri Maine states that he is not pressing the O.A., as it has become infructuous. Under the circumstances, the O.A. is dismissed, as having become infructuous. No costs.

A. Vedavalli

(DR. A. VEDAVALLI)
MEMBER (J)

S.R. Adige
(S.R. ADIGE)
VICE-CHAIRMAN(A)

'Sanju'